

NOTICE

IT IS HEREBY NOTIFIED for the information of the advocates, litigants and parties appearing in person that on Tuesday, **23rd January 2024 at 04.45 p.m. :**

I

The **Hon'ble Shri. Justice Prakash D. Naik (at Bombay)** will take up the **Criminal Miscellaneous Application No.88 of 2023** in **Criminal Writ Petition No. 695 of 2023(F)**, through **Video Conferencing**, as per the board notified separately.

II

Necessary arrangement for Video Conferencing is made in the **Court Room No. 6** of this establishment.

High Court of Bombay at Goa,
Porvorim, Goa

Date : 22.01.2024

Sd/-
(Ram S. Prabhu Dessai)
Registrar (Judicial)